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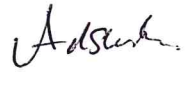

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2017  
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN  
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD  
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. RAJ KUMAR JNABARM	COUNSEL FOR THE PETITIONER	
2)	ANAND SASIDHARAN	COUNSEL FOR R1, 2, 3 & 5	
3)	Prabhakaran. G Dr. M. Ramasubramanian Associates	Counsel for R4	

ORDER

Shri P.Raj Kumar, Counsel for Petitioner present. Shri Anand Sasidharan, Counsel for R1 to R3 & R5 present. Shri Prabhakaran, Counsel for R4 present. Counsel for Petitioner sought time for filing rejoinder. It has been stated by both of the parties that they are likely to convene the AGM. Both the parties may proceed to hold the AGM. Time enlarged at request for filing the rejoinder. Put up on 8/6/2017 at 10.30 A.M.

  
(Ch.Md. Sharief Tariq)  
Member (Judicial)

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)